

period has been completed. Review in respect of the remaining three cases is under consideration.

(b) No, Sir.

(c) Does not arise.

(d) and (e). Some representations have been received about the working of the British India Corporation Limited which is headed by one of the Chief Executives whose appointment is still under review.

#### District Science and Technology Centres

321. SHRI G.M.C. BALAYOGI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up District Science and Technology Centres in the country for implementing various action plans in the rural areas;

(b) if so, the details thereof;

(c) whether some State Governments have sent any proposals in this direction to help the rural masses in the field of science and technology;

(d) if so, the details thereof;

(e) whether any master plan has been chalked out by the Government to impart the latest technological and scientific developments to the rural masses for their upliftment and developments of rural areas of the country; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF PERSONNEL, PUBLIC

GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (f). Information is being collected and will be laid on the Table of the House.

#### Meeting of the Tripartite Committee of C.T. Us.

322. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state;

(a) whether a meeting of the special Tripartite Committee of Central Trade Unions was held recently;

(b) if so, the details thereof; and

(c) the decision arrived at the said meeting?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) to (c). A special Tripartite Committee consisting of representatives from the Government, Central Trade Union organisations and employers' organisations has been constituted to consider the impact of new industrial policy on the problems affecting Labour and other related matters. The first meeting of the Committee was held in Bombay on 21.12.1991, in which it was decided that industrial committees on various industries should be reconstituted to review the sick Industrial Units. It was also decided that the Special Tripartite Committee would consider the general principles for rehabilitation of chronically sick public sector undertakings.

The second meeting of the committee was held in New Delhi on 21.1.1992 in which it was decided that the reconstituted industrial committees would take up unit-wise review of sick industrial units and suggest steps for their revival.